

HOUSING (SHRI BHISHMA NARAIN SINGH): I beg to lay on the Table:

(1) A copy of the Leader of Opposition in the Assam Legislative Assembly (Allowances) and Privileges) Rules, 1981 (Hindi and English versions) published in Notification No. PARL. 10/79/44 in Assam Gazette dated the 9th September, 1981, under sub-section (3) of section 10 of the Salary and Allowances of the Leaders of Opposition in the Assam Legislative Assembly Act, 1978, read with clause (c) (iv) of the Proclamation issued by the President in relation to the State of Assam.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the Notification mentioned at (1) above.

[Placed in Library. See No. LT-4479/82].

ANNUAL ACCOUNTS OF BANARAS HINDU UNIVERSITY, BANARAS FOR 1980-81, ANNUAL REPORT AND REVIEW ON THE WORKING OF JAWAHARLAL NEHRU UNIVERSITY, NEW DELHI FROM SEPTEMBER 1977 OF AUGUST 1978 AND STATEMENTS FOR DELAY

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI KUMUDBEN M. JOSHI): on behalf of Shrimati Sheila Kaul: I beg to lay on the Table:

(1) (i) A copy of Annual Accounts (Hindi and English versions) of the Banaras Hindu University, Banaras, for the year 1980-81 together with Audit Report thereon (Volumes I and II).

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the Accounts.

[Placed in Library. See No. LT-4480/82.]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Jawaharlal Nehru University, New Delhi, for the period from 1st

September, 1977 to 31st August, 1978.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Jawaharlal Nehru University, New Delhi, for the period from 1st September, 1977 to 31st August, 1978.

(3) A statement (Hindi and English versions) showing reasons for delay in laying the paper mentioned at (2) above.

[Placed in Library. See No. LT-4481/82].

MR. SPEAKER: Nothing will go on record—whatever they say.

(Interruptions)**

ANNUAL REPORT OF ALL INDIA FISHERMEN'S CO-OPERATIVE FEDERATION LIMITED, NEW DELHI, ANNUAL REPORT OF NATIONAL FEDERATION OF CO-OPERATIVE BANKS AND CREDIT SOCIETIES, NEW DELHI, FOR 1980-81

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI K. V. SWAMINATHAN): I beg to lay on the Table:—

(1) (i) A copy of the Annual Report (Hindi and English versions) of the All India Fishermen's Cooperative Federation Limited, New Delhi, for the year ended 30th June, 1981 along with Accounts and the Audit Report thereon.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the All India Fishermen's Cooperative Federation Limited, New Delhi, for the year ended 30th June, 1981.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-4482/82]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the National Federation of Union Cooperative Banks & Credit Societies New Delhi, for the year 1980-81 along with Accounts and the Audit Report thereon.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Federation of Urban Cooperative Banks and Credit Societies, New Delhi, for the year 1980-81.

(4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT-4482/82].

(व्यवधान)

अध्यक्ष महोदय : नों-कांकोडेंस में अ रहा है, वैसे कर लोजिये ।

(व्यवधान)

ANNUAL REPORT OF NATIONAL CO-OPERATIVE CONSUMERS' FEDERATION OF INDIA LIMITED, NEW DELHI, FOR 1981-81.

THE DEPUTY MINISTER IN THE MINISTRIES OF AGRICULTURE AND CIVIL SUPPLIES (SHRI MOHAMMED USMAN ARIF): I beg to lay on the Table—

(1) A copy of the Annual Report (Hindi and English versions) of the National Cooperative Consumers' Federation of India Limited, New Delhi, for the year 1980-81 along with Accounts and the Audit Report thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the Report mentioned at (1) above.

[Placed in Library. See No. LT-4484/82].

ASSISTANT COMMANDANT, GENERAL DUTY BRANCH, (PILOT/NAVIGATOR) RECRUITMENT RULES, 1982.

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI K. P. SINGH DEO): I beg to lay on the Table—

A copy of the Assistant Commandant, General Duty Branch, (Pilot/Navigator) Recruitment Rules 1982 (Hindi and English versions) published in Notification No. S.R.O. 192 in Gazette of India dated the 7th August, 1982, under sub-section (3) of section 123 of the Coast Guard Act, 1978.

[Placed in Library. See No. LT-4485/82].

PREVENTION OF FOOD ADULTERATION (FORTH-AMENDMENT) RULES, 1982, ANNUAL REPORT OF CENTRAL COUNCIL FOR RESEARCH IN YOGA AND NATUROPATHY, NEW DELHI FOR 1978-79 AND 1979-80. STATEMENT FOR DELAY AND A STATEMENT CORRECTING REPLY TO U.S.Q. No. 2911 DT. 11.3.82. RE: ARTICLES RECEIVED FROM FOREIGN COUNTRIES AS GIFTS BY INDIAN RED CROSS SOCIETY, DELHI

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUD-BEN M. JOSHI): I beg to lay on the Table—

(1) A copy of the Prevention of Food Adulteration (Fourth-Amendment) Rules, 1982 (Hindi and English versions) published in Notification No. G.S.R. 422(E) in Gazette of India dated the 24th May, 1982 together with a corrigenda thereto published in Notification No. 504(E) in Gazette of India dated the 20th July, 1982 under sub-section (2) of section 23 of the Prevention of Food Adulteration Act, 1954.

[Placed in Library. See No. LT-4486/82].

(2) A copy of the Annual Report (Hindi and English versions) of the Central Council for Research in Yoga and Naturopathy, New Delhi,